

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2311
ANSWERED ON:16.08.2011
CONSTRUCTION OF HOUSES UNDER JNNURM
Yadav Shri M. Anjan Kumar

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the amount of funds provided by the Government to Andhra Pradesh under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) for construction of houses during the last three years;
- (b) whether the ongoing works have been satisfactory under the said mission; and
- (c) the number of houses constructed/proposed to be constructed so far, city-wise?

Answer

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a) The details of funds sanctioned and released by the Government to Andhra Pradesh under the Basic Services to the Urban Poor (BSUP) and the Integrated Housing and Slum Development Programme (IHSDP) – components of the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) for construction of houses during each of the last three years are as follow:

Rs. In Crore		2008-09		2009-10		2010-11	
		BSUP	IHSDP	BSUP	IHSDP	BSUP	IHSDP
Central Share Sanctioned		650.50	271.98	0	0	0	0
Additional Central Assistance (ACA) released		211.57	48.91	240.89	195.03	306.93	114.86

(b) and (c): Reviews undertaken by the Ministry reveal that the progress and pace in implementation of the BSUP and the IHSDP under JNNURM, though satisfactory overall, are uneven across States/Union Territories. As regards Andhra Pradesh, against 1,82,590 dwelling units (DUs) sanctioned so far (1,34,694 under BSUP and 47,896 under IHSDP); 1,07,804 DUs(86,301 under BSUP and 21,503 under IHSDP) have been reported as completed and 61,794 DUs (35,388 under BSUP and 26,406 under IHSDP) under progress under BSUP and IHSDP. City-wise details of houses sanctioned, completed and in progress so far in Andhra Pradesh, under BSUP and IHSDP are at Annexure I and Annexure-II respectively.